

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. A. (SJ) No. 561 of 2010

Zeeshan Ali and another

..... **Appellants**

Versus

The State of Jharkhand

..... **Respondent**

CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA

Through- Video Conferencing

For the Appellants

: Mr. Sheo Kumar Singh, Advocate

For the State

: Mr. Shailesh Kumar Sinha, APP

13/Dated: 10/09/2021

On call, Mr. Sheo Kumar Singh, the learned counsel appears for the appellants and Mr. Shailesh Kumar Sinha, the learned APP appears for the State.

Due to paucity of time, put up this case after two weeks.

(Ratnaker Bhengra, J.)

Sharda/Madhav/-